CP NO. 132 (ND)/11 RT No.41/2016

Vikas Garg & Anrs.

... Petitioners

Versus.

M/s James Hotels & Ors.

...Respondents

Present: Mr. Atui V. Sood, Advocate for petitioner No.1.

Mr.Gaurav Mankotia, Advocate for respondents No.1 to 7.

Ms. Poonam Verma, Advocate for respondent No.8.

Reply to CA No.24 of 2016 for placing on record DDR and Annual

Return was filed by the petitioners on 15.11.2016 with copy to the other side.

Learned counsel for the respondents seeks time to file affidavit with regard

to the register of members and share transfer register of the company. Last

time is granted to file affidavit of the Company Secretary in terms of the order

dated 07.11.2016 and for placing on record the available documents. Let

the affidavit be filed at least one day before the date fixed with advance

copy to the other side.

Post the matter for arguments to 07.12.2016. Share transfer

register and register of members as earlier directed and the documents

available be produced on the next date.

(Justice R.P. Nagrath)

Member (Judicial)

November 18, 2016

sain